

non-scheduled air services operated by Indian Airlines Corporation to cope with the increased traffic.

**Selling of faked D.T.U. Tickets**

875. Shrimati Jyotana Chanda: Will the Minister of Transport and Shipping be pleased to state:

(a) whether it is a fact that D.T.U. has been cheated by several lakhs of rupees by selling fake tickets; and

(b) whether any arrest has been made and clue detected of the gang who were doing this for the last many years?

The Minister of Transport and Shipping (Dr. V. K. E. V. Rao): (a) A complaint to this effect had been received but on enquiry by the C.B.I. no material was found which could substantiate the allegations.

(b) Does not arise in view of (a) above.

**I.A.C. Flight Schedules from Dum Dum Airport**

876. Shri Swell: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that many I.A.C. planes based at Dum Dum Airport developed large-scale mechanical troubles in April, 1967 resulting in serious disruptions of flight schedules and inconveniencing a large number of passengers;

(b) whether Government have investigated the causes of these troubles; and

(c) if so, the remedial measures taken?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) During April 1967, there were 29 mechanical delays of 30 minutes and above, ex-Calcutta, against 589 planned take-offs, giving a service regularity of 95 per cent.

(b) The defects are under investigation.

(c) The causes of the mechanical troubles are investigated according to the established procedure and, on completion of the investigation in each case, suitable remedial action is taken to obviate or minimise the recurrence of such troubles.

**Airfield near Shillong**

877. Shri Swell: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that an airfield near Shillong has been completed and that the Indian Air Force have successfully landed their planes on the field;

(b) whether it is also a fact that private operators are prepared to fly services between Calcutta and Shillong; and

(c) if so, whether Government propose to make use of the air-field and extend the services of the Indian Airlines Corporation to Shillong?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) A fair-weather airstrip was taken over on 15th July, 1966 from Assam Government by the Indian Air Force. It has been developed for emergency operational requirements of the Air Force.

(b) No firm application for operation of air services between Calcutta and Shillong has so far been received from any private operator.

(c) The Indian Airlines Corporation has no plans to extend its services to Shillong as there is no suitable aerodrome there.

**Assembly Elections in Mizo Hill District**

878. Shri Swell: Will the Minister of Law be pleased to state:

(a) whether all Assembly Elections in the Mizo Hill District have been completed;

(b) the dates on which these elections were held; and